



# Central Electricity Regulatory Commission

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Petition No. 128/TL/2023

Dated: 6.7.2023

## NOTICE UNDER CLAUSE (a) OF SUB-SECTION (5) OF SECTION 15 OF THE ELECTRICITY ACT, 2003

An application under Sections 14 and 15 of the Electricity Act, 2003 (the Act) has been made by Khavda II-C Transmission Limited, B-9, Qutab Institutional Area, Katwaria Sarai, New Delhi-110016 to establish Transmission scheme for evacuation of 4.5 GW RE injection at Khavda PS under Phase-II-Part C on Build, Own, Operate and Transfer basis (hereinafter referred to as "the Project") consisting of the following elements:

S. No.	Name of the Transmission Element	Scheduled COD in months from Effective Date	Element(s) which are pre-required for declaring the commercial operation (COD) of the respective Element
1.	Establishment of 3x1500 MVA, 765/400 kV Ahmedabad S/s with 1x330 MVAR 765 kV bus reactor and 1x125 MVAR 420 kV bus reactor. <ul style="list-style-type: none"> <li>765/400 kV, 1500 MVA-3 (10x500 MVA, including one spare unit)</li> <li>765 kV ICT bays-3</li> <li>400 kV ICT bays-3</li> <li>765 kV line bays-4 (2 for Lakadia-Ahmedabad and 2 for Ahmedabad to South Gujarat)</li> <li>400 kV line bays-4 (for LILO of Pirana (PG) - Pirana (T) 400kV D/c line at Ahmedabad)</li> <li>1x330 MVAR, 765 kV bus reactor- 1 (4x110 MVAR, including one spare unit)</li> <li>765 kV reactor bay-1</li> <li>125 MVAR, 420 kV reactor- 1</li> <li>400 kV Reactor bay- 1</li> </ul> Future Scope: Space for 765/400 kV, ICT along with bays- 2 400/220 kV, ICT along with bays- 4 765 kV Line bays- 8 400 kV Line bays- 8 220 kV Line bays- 7 765 kV reactor along with bays- 1 400 kV reactor along with bays- 1	24	Elements marked at Sl. No. 1, 2, 3 & 4 are required to be commissioned simultaneously as their utilization is dependent on commissioning of each other.
2.	Ahmedabad-South Gujarat/ Navsari (new) 765 kV D/c line with 240 MVAR switchable line reactor at both ends		
3.	2 nos. of 765 kV line bays at South Gujarat/ Navsari (new) end for Ahmedabad- South Gujarat/ Navsari (new) 765 kV D/c line 765 kV line bays-2 (GIS)*		
4.	240 MVAR switchable line reactor at both ends of Ahmedabad - South Gujarat/ Navsari (new) 765 kV D/c line <ul style="list-style-type: none"> <li>1x240 MVAR, 765 kV switchable reactor- 4</li> <li>Switching equipments for 765 kV line reactor-4</li> </ul>		

### Note:

- (i) Transmission system for evacuation of 3 GW RE injection at Khavda is being taken up under Phase-I. Phase-II RE scheme for evacuation of 4.5 GW RE injection at Khavda needs to be taken up for evacuation requirement beyond 3 GW from Khavda RE park.
  - (ii) Implementation of all the transmission packages proposed for evacuation of 4.5 GW RE injection at Khavda RE park under Phase-II (Part A to Part D) needs to be taken up in similar timeframe.
  - (iii) Space for future 765 kV Line bays and 400 kV line bays should be kept along with space provisions for switchable line reactor.
  - (iv) \*Powergrid to provide space for 2 nos. of 765 kV line bays along with switchable line reactor at South Gujarat/ Navsari (new) end for termination of Ahmedabad - South Gujarat/ Navsari (new) 765 kV D/c line.
  - (v) 2 no. of 765 kV line bays for termination of Lakadia-Ahmedabad 765 kV D/c line to be implemented along with space provision for installation of switchable Line Reactor at Ahmedabad end of Lakadia-Ahmedabad 765 kV D/c line.
2. The applicant has been selected as the Transmission Service Provider with the lowest levelized transmission charges of ₹ 2816.96 million on the basis of the competitive bidding carried out by REC Power Development and Consultancy Limited (RECPDCL), in accordance with the Guidelines issued by the Central Government under Section 63 of the Act.
  3. The Central Transmission Utility of India Limited vide its letter dated 27.4.2023 has recommended for the grant of transmission licence to the applicant to establish the proposed transmission system.
  4. Based on material available on record, the Commission has, vide order dated 5.7.2023 in Petition No. 128/TL/2023, proposed to issue transmission licence to the applicant for establishing the transmission system as noted in para 1 above.
  5. A copy of the application, along with its annexures and enclosures, made by the applicant for the grant of inter-State transmission licence to Khavda II-C Transmission Limited (Now known as 'POWERGRID Khavda II-C Transmission Limited') before the Commission can be accessed at the [www.powergrid.in/subsidiaries](http://www.powergrid.in/subsidiaries) or inspected by any person in the Commission's office by following the laid down procedure.
  6. Notice is hereby given in pursuance of clause (a) of sub-section (5) of Section 15 of the Act that suggestions or objections, if any, to the Commission's proposal to grant transmission licence to the applicant, as aforesaid, be sent to the undersigned by 19.7.2023 at the above noted address. The suggestions or objections received after the specified date shall not be considered.
  7. The application shall be taken up for further hearing by the Commission on 21.7.2023. Any person who files suggestions or objections may in his/her discretion attend the hearing, for which no TA/DA shall be paid by the Commission.

Sd/-  
(Harpreet Singh Pruthi)  
Secretary